

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal No. 257 of 2012

Dated : 13th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

The Southern India Mills Association ...Appellant(s)
Versus
Tamil Nadu Generation & Distribution Corporation
Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. N.L. Rajah, Sr. Adv.

Counsel for the Respondent (s) : Mr. S. Vallinayagam for R-1
Mr. R. Selvakumar for R-2

ORDER

We have heard the Learned Senior Counsel and Learned Counsel for all the parties. They are directed to file their respective written submissions on or before 22.02.2013 after serving copy on the other side.

Post the matter for reporting compliance and making further submissions on 26.02.2013 at Delhi Bench.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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